

New Telephone Exchanges in Kerala

1843. SHRI MULLAPALLY RAMACHANDRAN:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether setting up of any new telephone exchanges in Kerala has been delayed due to non-availability of material;

(b) if so, the details thereof; and

(c) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA):

(a) to (c) In Kerala 56 telephone exchanges have been planned for the year 1998-99. 12 exchanges have already been opened. Others are being set up progressively. Some delay however, is experienced due to delay in supply of reliable transmission media like digital UHF and OFC equipment.

[Translation]

LPG Agencies in Uttar Pradesh

1844. SHRI PRADEEP KUMAR YADAV: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the name of the members in the oil selection board in Uttar Pradesh;

(b) the locations identified for the allotment of new L.P.G. agencies in Uttar Pradesh so far; and

(c) the details of the gas agencies allotted in the State during the last three years and current financial year, location-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR): (a) Recently Government has constituted 10 Dealer Selection

Boards for Uttar Pradesh. Composition of the Dealer Selection Boards is as under:

- | | | | |
|-------|--|---|----------|
| (i) | A retired Judge of the High Court/District Court | — | Chairman |
| (ii) | An Officer not below the rank of Chief Manager of one/ concerned Oil Company | — | Member |
| (iii) | An Officer of the rank of Chief Manager of another Oil Company | — | Manager |

The two officers of oil companies as Members are to be nominated by the Executive Director or Director (Marketing) of the concerned oil companies not earlier than three days from the date fixed for starting the interviews at a particular location. List of 9 Chairmen of Dealer Selection Boards presently in office is enclosed in the form of a statement.

(b) 517 LPG distributorships are pending for selection in Uttar Pradesh.

(c) 57 LPG distributorships have been allotted in Uttar Pradesh during the period 1995-96 to 1998-99 (till January, 1999).

Statement

List of Chairmen of 9 DSBs in Office in Uttar Pradesh

Sl.No.	Name of the Dealer Selection Board	Name of Chairman
1	2	3
1.	Lucknow-I	Justice (Retd.) Shri R.K. Gulati
2.	Lucknow-III	Justice (Retd.) Shri S.R. Mishra

1	2	3
3.	Lucknow-IV	Justice (Retd.) Shri G.B. Singh
4.	Agra-I	Justice (Retd.) Shri Kailash Nath Mishra
5.	Agra-II	Justice (Retd.) Shri B.P. Singh
6.	Allahabad-I	Justice (Retd.) Shri Ram Prakash Pandey
7.	Allahabad-II	Justice (Retd.) Shri Radhey Krishan Agarwal
8.	Bareilly-I	Justice (Retd.) Shri Ram Surat Singh
9.	Bareilly-II	Justice (Retd.) Shri S.N. Saxena

Assistance to Voluntary Organisations

1845 SHRI RAJO SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of assistance provided by the Government for family welfare to voluntary organisations in the country, state-wise;

(b) whether the Government have carried out any investigation to assess the utility of such assistance;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) A statement sharing state-wise list of voluntary organisations which have received assistance from the Government of India for family Welfare during the year 1998-99, is attached.

(b) to (d) The Ministry from time to time, gets the work done by field level voluntary organisation evaluated by independent organisations. Enquiries into major complaints against non-Governmental Organisations are conducted either by deputing Ministry's own staff or through the State Government agencies.

Statement

S.No.	Name of the NGO	Date of Sanction	Amount (in Rs.)
1	2	3	4

1998-99

ANDHRA PRADESH

1.	Social Action for Social Development, Hyderabad	15.6.98	2,06,175/-
2.	Rural Development Society, Anantapur	29.5.98	1,73,875/-
3.	Vijaya Voluntary Organisation, Mahabubnagar	29.7.98	1,28,700/-
4.	Susi Subramanya Swamy Seva Samithi, Chittoor	30.7.98	76,885/-
5.	Rural Welfare Association Chittoor	4.8.98	97,687/-